

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

MA No. 101/2025

In

Original Application No. 1297/2024

In the matter of:

Guldeep Bhatia

.....Applicant

Versus

Govt. of NCT of Delhi

.....Respondent

NH04:- 3/11/25

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Filed by:

New Delhi:

Dated: 29th 10.2025

Delhi Pollution Control Committee

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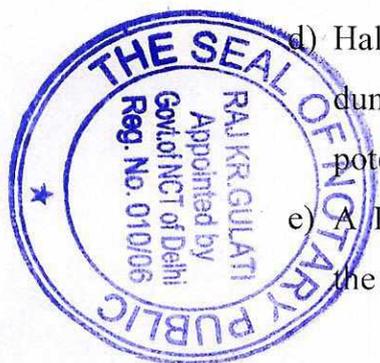
**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE (RESPONDENT NUMBER-2) IN
COMPLIANCE TO THE ORDER DATED 01.08.2025.**

I, Sunil Kumar Goyal, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3rd Floor, Block-B, IT Park, Shastri Park, Delhi-110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 23.12.2024 and pleased to direct DPCC to look into the grievance of the applicant and take appropriate expeditious remedial action.



3. That, pursuant to this Hon'ble Tribunal order dated 23.12.2024, DPCC official inspected the site on 31.01.2025 and issued a letter on 17.03.2025 to Deputy Commissioner (West), MCD to take further necessary action and submit its report. The DPCC filed its report on 19.06.2025, which was registered as MA Number 101/2025. Compliance report of MCD is still awaited.
4. That, this Hon'ble Tribunal, considered the report of DPCC 01.08.2025, and was pleased to issue notice to the MCD and DPCC to file their replies.
5. That, in compliance with order dated 01.08.2025, an inspection of site at Garbage Dhalao No. 132 in Hanuman Park of F Block, Hari Nagar was carried out on 08.09.2025 by DPCC officials. During the inspection it was observed that:
 - a) The Dhalao/Dumping yard is located at the boundary wall of Hanuman Park on Shaheed Mangal Pandey Marg, opposite Maya Enclave EA Pocket Gate No. 3. The Dhalao structure was in very poor condition, severe cracks and a gap between the wall and roof of the structure was also observed.
 - b) Although it was written on the wall that dumping garbage is prohibited here and violators will be fined Rs. 5000/- fresh dumping was still found at the dhalao site.
 - c) Garbage was spread over even outside the dhalao/dumping yard. Complete footpath was covered with the garbage dumping up to 20m length on each side of the dhalao.
 - d) Half width of the road lane was also covered with garbage dumping, causing inconvenience to the movement of vehicles and potential risk of spread of diseases.
 - e) A Ragpicker's cycle rickshaw was also observed parked outside the dhalao with its garbage collection bag on footpath and road.



Copy of the inspection report dated 08.09.2025 alongwith photographs are enclosed herewith and marked as ANNEXURE-1 (Colly).

6. That, in view of the findings of inspection, DPCC issued letter on 08.10.2025 to the Deputy Commissioner (West) to look into the matter and direct the concerned official to take necessary action in this regard and submit report within in 15 days. Copy of the letter dated 08.10.2025 is enclosed herewith and marked as ANNEXURE-2.
7. The present action taken report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

29 OCT 2025
Verified at New Delhi on this ___ day of October, 2025.



ATTESTED

NOTARY PUBLIC
GOVT. OF NCT OF DELHI


DEPONENT

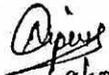
29 OCT 2025

INSPECTION REPORT

(4)

In compliance with the order of Hon'ble NGT dated 01.08.2025 in M.A. No. 101/2025 filed in OA No. 1297/2024 titled as "Guldeep Bhatia VS GNCTD", an inspection of Garbage Dhalao No. 132 located at Hanuman Park, F block, Hari Nagar, New Delhi on 08.09.2025 was carried out by DPCC officials and during inspection following observations were made:

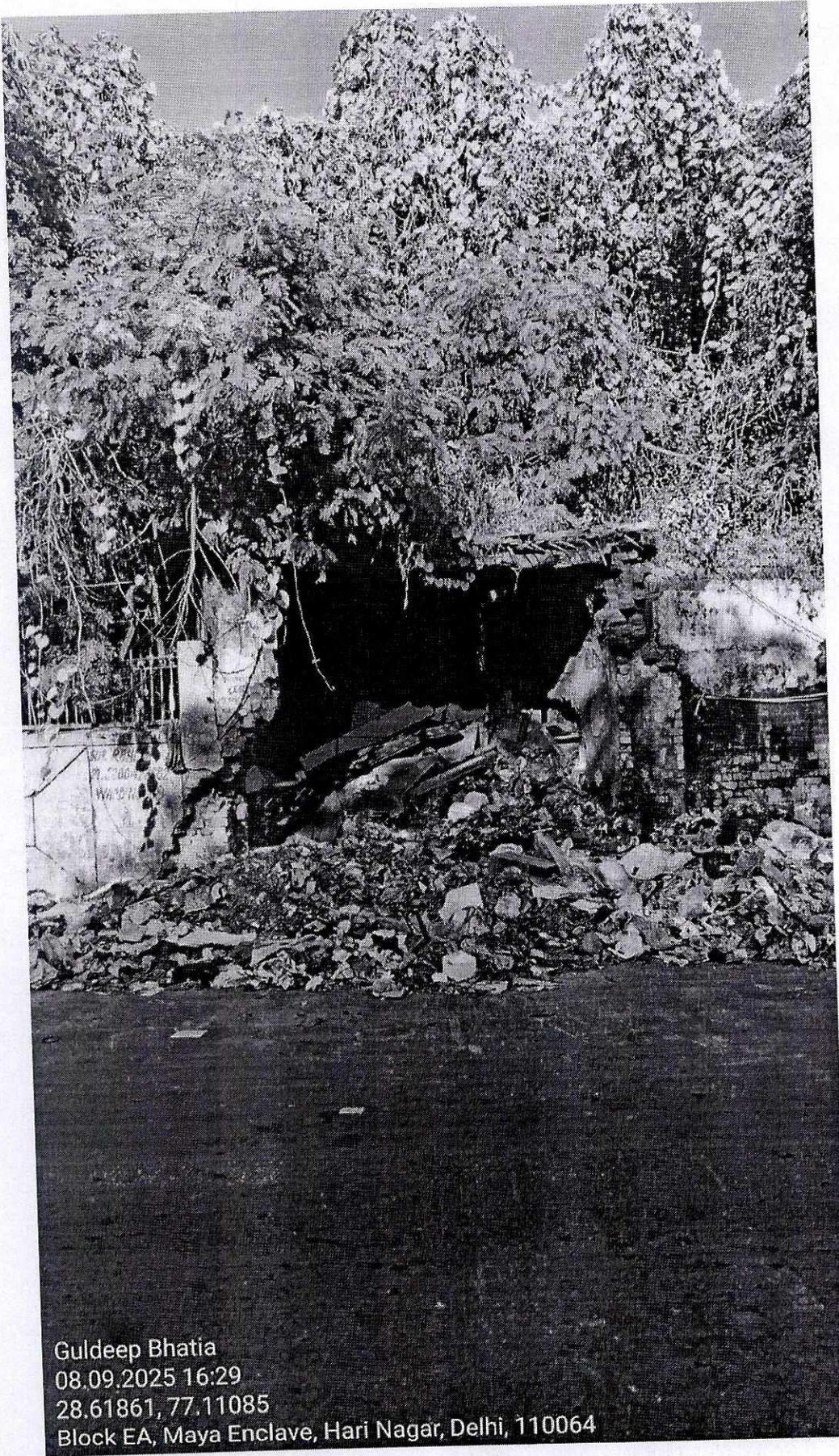
1. The Dhalao/Dumping yard is located at the boundary wall of Hanuman Park on Shaheed Mangal Pandey Marg, opposite Maya Enclave EA Pocket Gate No. 3. The Dhalao structure was in very poor condition, severe cracks and a gap between the wall and roof of the structure was also observed.
2. Although it was written on the wall that dumping garbage is prohibited here and violators will be fined Rs. 5000/- fresh dumping was still found at the dhalao site.
3. Garbage was spread over even outside the dhalao/dumping yard. Complete footpath was covered with the garbage dumping up to 20m length on each side of the dhalao.
4. Half width of the road lane was also covered with garbage dumping, causing inconvenience to the movement of vehicles and potential risk of spread of diseases.
5. A Ragpicker's cycle rickshaw was also observed parked outside the dhalao with its garbage collection bag on footpath and road.


 08/09/2025
 SEE Signature of DPCC Officials

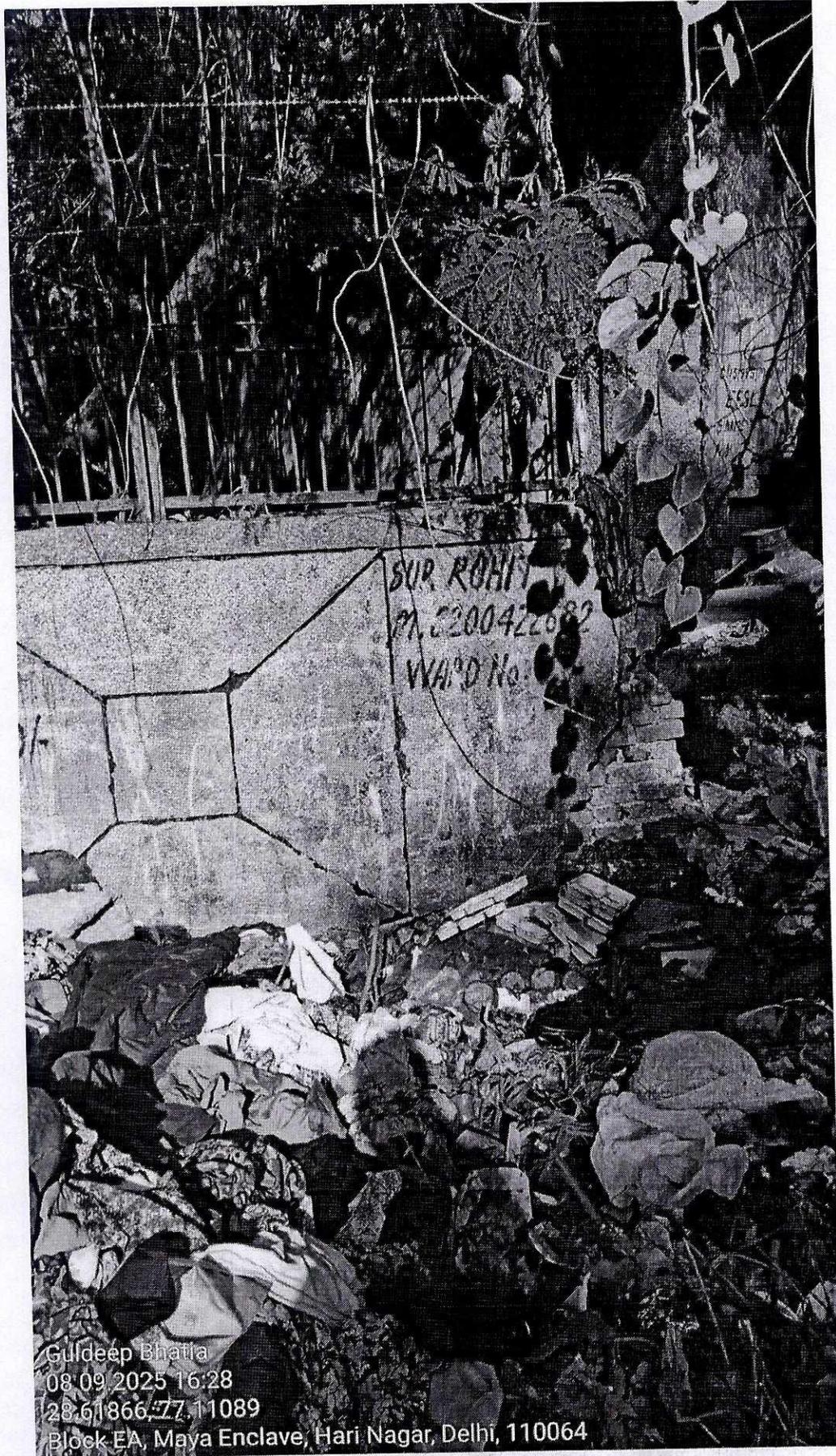

 08/09/25
 AEE

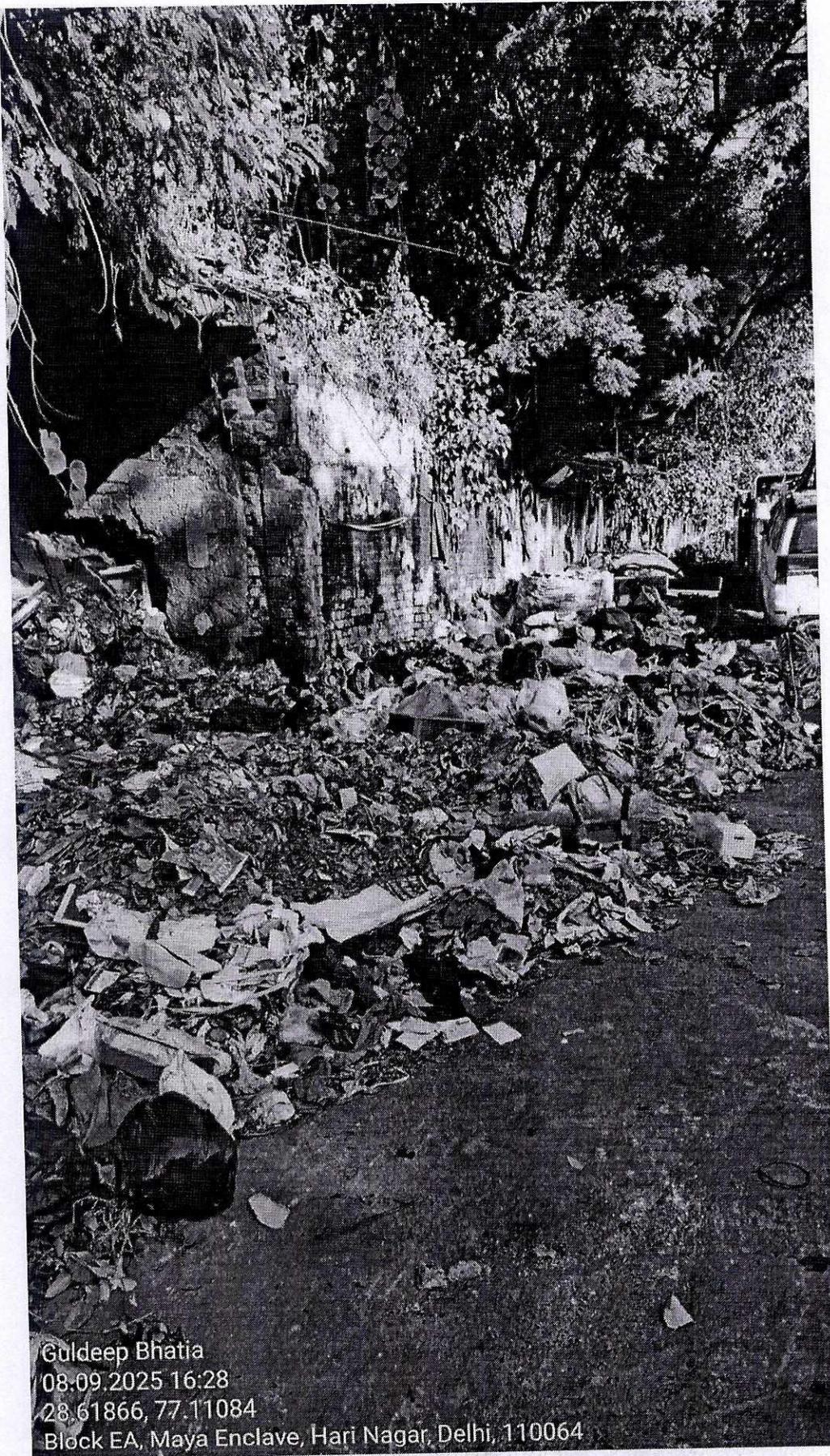
Shubhan
 Sinha
 08/09/25
 T.E

5



Guldeep Bhatia
08.09.2025 16:29
28.61861, 77.11085
Block EA, Maya Enclave, Hari Nagar, Delhi, 110064







Guldeep Bhatia
08.09.2025 16:28
28.61868, 77.11089
Block EA, Maya Enclave, Hari Nagar, Delhi, 110064

By Speed Post/E-mail

	<p style="text-align: center;">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-B, DELHI IT PARK, SHASTRI PARK, DELHI -110053 Visit us at : http://dpcc.delhigovt.nic.in Email us at : cmc6-del@delhi.gov.in</p>	
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E File. No. DPCC/(10)(10)(03)/Leg-25/1663-64

Date: 08/10/2025

To,

The Deputy Commissioner (West)
Sahib Singh Verma Bhawan,
Shivaji College Road, near West Gate Mall,
Vishal Enclave, Raja Garden,
New Delhi - 110027

Sub: NGT matter in MA No. 101/2025 in OA No. 1297/2024 titled "Guldeep Bhatia Vs. GNCTD" regarding garbage Dhalao No. 132, built in Hanuman Park of F Block with the opening on Mangal Pandey Road, Hari Nagar, New Delhi.

Ref: F. No.- DPCC/(10)(10)(03)/Leg-25/1881-82 dated 17.03.2025

Sir,

This is in reference to the court order dated 01.08.2025 in the NGT matter in MA No. 101/2025 in OA No. 1297/2024 titled "Guldeep Bhatia Vs. GNCTD", regarding garbage Dhalao No. 132, built in Hanuman Park of F Block with the opening on Mangal Pandey Road, Hari Nagar, New Delhi. In this regard, Hon'ble Tribunal on 01.08.2025 took cognizance of the earlier status report of DPCC dated 19.06.2025 and directed both the respondents i.e. MCD and DPCC to file their reply (copy enclosed).

In this regard, an inspection was again conducted by DPCC officials on 08.09.2025 and following observations were made:

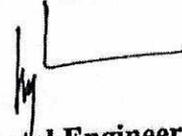
1. The Dhalao/Dumping yard is located at the boundary wall of Hanuman Park on Shaheed Mangal Pandey Marg, opposite Maya Enclave EA Pocket Gate No. 3. The Dhalao structure was in very poor condition, severe cracks and a gap between the wall and roof of the structure was also observed.
2. Although it was written on the wall that dumping garbage is prohibited here and violators will be fined Rs. 5000/- dumping was still going on at the dhalao site.
3. Garbage was spread over even outside the dhalao/dumping yard. Complete footpath was covered with the garbage dumping up to 20m length on each side of

4. Half width of the road lane was also ²³ covered with garbage dumping, causing inconvenience to the movement of vehicles and potential risk of spread of diseases.
5. A Raggicker's cycle rickshaw was also observed parked outside the dhalao with its garbage collection bag on footpath and road.

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Now, therefore, you are requested to look into the matter and direct the concerned official to take necessary action in this regard and submit the action taken report to Hon'ble NGT with a copy to DPCC within 15 days of issuance of this letter.

Yours Sincerely



Senior Environmental Engineer
CMC-VI

Enclosure: As above.

Copy to:

1. Master file.